

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Dated: This the 11th day of NOVEMBER 2005.

Contempt Application No. 40 of 2004
Original Application No. 1296 of 2002

Hon'ble Mr. D.R. Tiwari, Member (A)
Hon'ble Mr. K.B.S. Rajan, Member (J)

Santosh Kumar Dubey, S/o Late K.N. Dubey,
R/o Vill Udhopur, Post Kasrkhiaon,
Distt. Varanasi.

...Applicant

By Adv: Sri P.K. Singh

V E R S U S

1. Smt. Neelam Srivastava,
Chief Post Master General,
Compassionate Recruitment Committee,
U.P. Circle.
2. Shri R.L. Chaorasiya,
Superintendent Of Post Office,
Varanasi, West Division,
Varanasi.

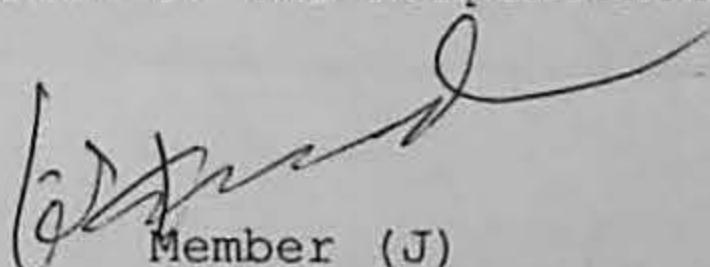
...Respondents.

O R D E R

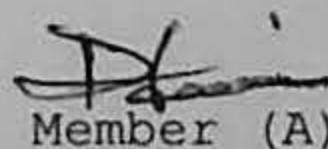
By D.R. Tiwari, AM

Sri P.K. Singh learned counsel for the applicant and Sri S. Singh learned counsel for the respondents.

2. The respondents have filed CA and our attention was drawn to para 8 of their CA and annexures A1 & A2. We have bestowed our consideration and we are satisfied that the order of this Tribunal has been complied with. Accordingly, the CCA is disposed of. Notices issued to the respondents are discharged.



Member (J)



Member (A)

/pc/